

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2945
ANSWERED ON:22.08.2006
PROPOSALS FOR SETTING UP CRECHES
Singh Shri Chandrabhan Bhaiya

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the proposals sent by the State Government of Madhya Pradesh to set up crèches in the State under National Creche Fund are pending with Government;
- (b) if so, the time by which funds will be sanctioned for the said proposals including, the reasons for delay;
- (c) the number of names and proposals of women and child development schemes/programmes lying pending with the Government;
- (d) the number of proposals sanctioned for decision; and
- (e) the time by which all the proposals are likely to be cleared?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a) No, Sir.
- (b) Does not arise
- (c) & (d) The information is given at Annexure.
- (e) The proposals are under consideration.

ANNEXURE

Reply to Parts (c), (d) and (e) of Lok Sabha Unstarred Question No. 2945 for 22.08.2006 by SHRI CHANDRABHAN SINGH regarding proposal for setting up crèches

Sl. No.	Name of Scheme/ Programmes Madhya Pradesh	proposals received from consideration	proposals sanctioned	proposals under
1.	Working Women Hostels	Nil	Nil	Nil
2.	Short Stay Homes	Nil	Nil	Nil
3.	Support for Training Employment and Programme (STEP)	11	Nil	11
4.	Swablamban	Nil	Nil	Nil
5.	Rajiv Gandhi National Creche Scheme	894 Creches	822	72
6.	Swadhar	Nil	Nil	Nil

7. Pilot Project to Combat Trafficking of Women & Children for commercial exploitation	to	Nil	Nil	Nil
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8. A Programme for Juvenile Justice	for	26	26	Nil
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